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**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section) Civil Secretariat**  
**(Srinagar/Jammu)**

Subject:-Allocation of Departments amongst Law Officers in the Jammu Wing of the Hon'ble High Court.

**GOVERNMENT ORDER NO:2536 - LD (A) of 2019.**  
**D A T E D: 02 - 04 - 2019.**

In supersession of all previous orders issued on the subject from time to time, the following distribution of litigation work amongst the Law Officers in Jammu Wing of the Hon'ble High Court is ordered, as shown against each:-

<b>S.NO.</b>	<b>Name of the Law Officer and Designation S/Shri</b>	<b>Department allotted</b>
1.	S. S. Nanda, Senior Additional Advocate General	i. Housing and Urban Development Department. ii. Jammu Municipal Corporation. iii. J&K Housing Board. iv. Revenue Department v. Disaster Management, Relief Rehabilitation & Reconstruction Department.
2.	Smt. Seema Shekhar Khajuria, Senior Additional Advocate General	i. Rural Development Department. ii. Department of Food, Civil Supplies and Consumer Affairs.
3.	H. A. Siddiqui, Senior Additional Advocate General	i. General Administration Department ii. Health and Medical Education Department. iii. Department of Law, Justice & Parliamentary Affairs. iv. Jammu and Kashmir Tourism Development Corporation.

		v. State Legal Services Authority.
4.	C. M. Koul, Senior Additional Advocate General	i. Planning, Monitoring & Development Department ii. Hospitality and Protocol Department. iii. ARI Trainings Department iv. Civil Aviation Department. v. Election Department
5.	Ravinder Gupta, Additional Advocate General	i. School Education Department. ii. Ranbir Government Press
6.	Farooq Ahmad Natnoo, Additional Advocate General	i. Industries and Commerce Department. ii. Tourism Department. iii. Custodian Department. iv. J&K Projects Construction Corporation. v. Board of Professional Entrance Examination.
7.	Aseem Sawhney, Additional Advocate General	i. Agriculture Production Department. ii. Youth Services and Sports Department. iii. Power Development Department. iv. Resident Commissioner, New Delhi. v. Technical Education Department.
8.	Amit Gupta, Additional Advocate General	i. Public Works (R&B) Department. ii. Estates Department. iii. Service Selection Board. iv. Economic Reconstruction Agency.
9.	Raman Sharma, Deputy Advocate General	i. Home Department. ii. Vigilance Organization (Anti Corruption Bureau).
10.	Vishal Bharti, Deputy Advocate General	i. Social Welfare Department ii. Science and Technology Department.

*Aseem*

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